

association with other claimants. 6 non-displaced persons have also purchased about 15 bighas of land in which they have associated claims of displaced persons.

Tibetan Refugee Camps

3840. Shri Hari Vishnu Kamath: Will the **Prime Minister** be pleased to state:

(a) whether the Tibetan refugee camps at Buxa and Dalhousie are the exclusive responsibility of Government;

(b) whether any person has suggested through medium of the International Buddhist News Forum, Rangoon, that those camps are centres of the Tibetan Friendships Group, New Delhi, and appealed in the name of that Group, and funds; and

(c) if so, the action taken by Government in the matter in order to check such undesirable and fraudulent activity?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The Government have seen the article referred to, which gives a misleading impression about the control of these camps.

(c) The writer of the article in question was warned not to send out such misleading reports in future.

A.I.R. Broadcasts to Asian Countries as a counter to Chinese Propaganda

3841. Shri Hari Vishnu Kamath: Will the Minister of **Information and Broadcasting** be pleased to refer to the reply given to Starred Question No. 1399 on 11th June, 1962 and to supplementaries raised thereon and state the frequency, the number of hours per week and the languages in which A.I.R.'s external broadcasts to counteract China's propaganda against India are beamed to Asian countries, together with the names of countries to which they are so directed?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): A statement giving details of the external services broadcast by All India Radio generally to Asian countries is laid on the Table. [See Appendix IV, annexure No. 103]. No counter broadcasts as such are resorted to by All India Radio in regard to Chinese propaganda, but radio talks, news bulletins, commentaries etc. broadcast in the External Services of A.I.R. deal with the border problem and allied topics from time to time and take notice of whatever statements are issued by the Government of India in this connection.

Accident in Girimint Colliery

3842. { **Shri Prabhat Kar:**
Dr. U. Misra:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is a fact that there was an accident in the Girimint Colliery on the 19th May in the morning;

(b) if so, the total number of deaths and injuries;

(c) what are the findings of the Department of Mines;

(d) whether Government will place the findings on the Table;

(e) whether it is a fact that the workmen who gave evidence before the Mines Department have been suspended;

(f) if so, whether Government have received any communication from the Colliery Mazdoor Sabha; and

(g) if so, the steps taken to see that the workers are not victimised?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) One killed and one injured.

(c) The accident was due to fall of roof and was a case of misadventure;

(d) The report of the enquiry officer is placed on the Table of the House. [See Appendix IV, annexure No. 104].

(e) One of the 12 persons who gave evidence has been dismissed by the management after enquiry, on a charge of assault.

(f) and (g). Government have received a letter from the Colliery Mazdoor Sabha alleging harrasment and victimisation of the workers for having given evidence before the enquiry officer. The allegation has been found to be incorrect.

New Brewery in West Bengal

3843. Shri Yogendra Jha: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that Central Government have granted permission for establishment of a Brewery in West Bengal; and

(b) whether Government have under its consideration the establishment of few more Breweries?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) No, Sir.

Loans to Public Undertakings

3844. Shri Yajnik: Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total amount invested in and loaned by Government to various Public Sector Undertakings upto March 31, 1962;

(b) the total surplus acquired by these undertakings as a result of operations upto 30th June, 1961;

(c) the amount ploughed back in these undertakings from the surpluses accruing to them; and

(d) the amount received by Government as dividend on its investment and interest and repayment of these loans upto 30th June, 1961?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (d). The information is being collected and will be laid on the Table of the House.

Employment of non-Indians in Business Houses

3845. Shri G. Basu: Will the Minister of **Commerce and Industry** be pleased to state the number of non-Indians who have entered India for employment in business houses during each of the years 1959-60, 1960-61 and 1961-62 divided into technical, professional and other categories?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): Precise information under the categories mentioned is not available.

A reference is, however, invited to the Press Note, entitled "Employment of Indians in Foreign Firms—Further Progress Recorded", dated 16th February, 1962, copies of which are available in the Parliament Library. This Press Note gives information regarding the number of Indians and non-Indians employed in foreign-owned/controlled industrial and commercial concerns in India.

12.17 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

REPORTED CHINESE OCCUPATION OF INDIAN TERRITORY IN NEFA

Shri Bade (Khargone): Sir, under rule 197, I beg to call the attention of the hon. Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported occupation by China of about 500 square miles of Indian territory in NEFA.

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Although the Chinese have